

Serial No. of Order	Date of Order	Order with Signature
5	19.8.91.	<p>Mr. Udgata is present on behalf of the petitioner.</p> <p>Call on 23rd September, 1991 for fixing a date of hearing.</p> <p>In the mean while counter be filed.</p> <p style="text-align: right;"><i>JK</i></p> <p>Vice-Chairman.</p>
6.	23.9.91	<p>Mr. S.K.Das, learned Counsel for the petitioner submits that in view of the Memo dated 19th August, 1991 filed by Mr. B.Pal learned Senior Standing Counsel appearing for the Railway Administration, the reliefs sought by the petitioner has been given by the Departmental Authority to the petitioner. Hence the case is become infructuous.</p> <p>Thus the application is accordingly disposed of.</p> <p style="text-align: right;"><i>JK</i></p> <p>Vice-Chairman</p> <p style="text-align: right;"><i>D. P. Lash</i></p> <p>Member (Admn.)</p>